**CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI**
**Customs, Service Tax & Anti Dumping Branch**
**WEEKLY DISPATCH STATEMENT**
**FROM 08-02-2022 TO 14-02-2022**

| S. NO. | APPEAL NO . | FINAL ORDER NO. | DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /MEMBERS | DATE ON WHICH ORDER SENT FOR DISPATCH |
|---|---|---|---|---|
| 1 | ST/53097/2016 | 50052/2022 | 7/2/2022 | 8/2/2022 |
| 2 | ST/51370/2016 | 50095/2022 | 8/2/2022 | 9/2/2022 |
| 3 | C/50019-50020/2020 | 50096-50097/2022 | 8/2/2022 | 9/2/2022 |
| 4 | ST/50770/2018 | 50104/2022 | 11/2/2022 | 11/2/2022 |
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| | | MISC ORDERS | | |
| 1 | C/50830/2021 | 50029/2022 | 10/2/2022 | 11/2/2022 |
| 2 | ST/51370/2016 | 50192/2021 | 8/2/2022 | 9/2/2022 |
| | | | | |
| | | INTERIM ORDER | | |
| | | | | |
| 1 | ST/52780/2014 | I.O/1/2022 | 8/2/2022 | 9/2/2022 |
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uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large.
Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

14.2.22

**DEPUTY REGISTRAR**